

**PUNJAB VIDHAN SABHA SECRETARIAT**  
**(LEGISLATION BRANCH)**

No.19-LA-2022/ 3801

Notice has been received that the following motion will be moved by the Chief Minister on Friday, the 1<sup>st</sup> April, 2022 that:-

""This House resolves that the Special Sitting of current First Session of the 16<sup>th</sup> Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Sitting to transact certain urgent and important Government Business, only Government Business be transacted during this Sitting and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Sitting and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

**CHANDIGARH:**  
**THE 31<sup>st</sup> March, 2022.**

**SURINDER PAL,**  
**SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No.19-LA-2022/ 3802, dated Chandigarh, the 31<sup>st</sup> March, 2022.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab; and
3. the Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies).

*Ritu Sehgal*  
**UNDER SECRETARY,**  
**for SECRETARY.**